

Declaration of Assets and Liabilities

2024-2025
Year

I, ABHITESH KUMAR son/daughter/wife of BIHAR VIDHAN SABHA

aged 54 years, belonging to Bihar Vidhan Sabha.

service and presently working as Assistant Section Officer

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	45000	12000	1300	1400	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,00,000	3,00,000	Nil	Nil	
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	Mahindra VVA Royal Enfield	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Nil	Gold 350 gm 400000	Nil	Nil	
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

50 (Est.)
25-2-25

Abhishek
25/2/25

2713
27/2/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1,00,00,000 S. B. 1 Katha	Nil	Nil	Nil	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(V)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(I) Loans from Banks	S. B. 1	10,00,000
	(II) Loans from financial institutions	S. B. 1 Nil	Nil
	(III) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	PAN No. AENPK 2793	61842
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 111004742077

Gender :- M (M/F)

Date of Birth :- 20121968 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Vidhan Sabha.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
G.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: ABHISHEK KUMAR

Designation: Assistant Section Officer

Department: Bihar Vidhan Sabha

Place: PATNA

Date: 25/2/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.